

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1200  
TO BE ANSWERED ON 09<sup>TH</sup> FEBRUARY, 2024**

**ENROLMENT UNDER AB-PMAY**

**1200. SHRIMATI PRATIMA MONDAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of persons enrolled in AB-PMAY since its inception, till date, State/UT-wise;
- (b) the details of the States who have opted it as Insurance and Trust Model;
- (c) whether multiplication of phone/Aadhaar numbers is being used to get the benefit in the scheme and if so, the details thereof; and
- (d) the steps being taken to avoid such types of multiplication and misuse of the welfare scheme?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(PROF. S. P. SINGH BAGHEL)**

(a) to (d): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is an entitlement-based scheme and therefore, enrolment is not required. All the eligible beneficiary families are covered from day one of the implementation of the scheme in the States/UTs. However, a beneficiary verification process is undertaken to verify the identity of the beneficiary. Further, verified beneficiaries are issued Ayushman Card, as a token of entitlement and empowerment. As on 05.02.2024, approximately 31.02 crore Ayushman cards have been created across the country. State/UT-wise details of Ayushman cards created under the scheme are at **Annexure**.

Presently, Twenty Four States/UTs viz. Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Goa, Haryana, Himachal Pradesh, Karnataka, Kerala, Ladakh, Madhya Pradesh, Manipur, Mizoram, Nagaland, Puducherry, Punjab, Sikkim, Telangana, Tripura, Uttarakhand and Uttar Pradesh are implementing the scheme in Trust mode.

Six States/UTs viz. Dadra & Nagar Haveli and Daman & Diu, Jammu & Kashmir, Rajasthan, Lakshadweep, Meghalaya and Tamil Nadu are implementing the scheme in Insurance mode, while Three States viz. Gujarat, Jharkhand and Maharashtra are implementing the scheme in Hybrid mode.

AB-PMJAY beneficiaries are verified through Aadhaar e-KYC only. Beneficiaries have to undergo Aadhaar authentication at the time of availing services. Aadhaar-authentication ensures de-duplication across the databases.

Mobile number is not mandatory for availing services under AB-PMJAY. Mobile numbers are collected only for communication purposes, and have no relation with the beneficiary identity in the system. Therefore, mobile numbers cannot be used for availing services under the scheme. Further, AB-PMJAY is an entitlement-based scheme and the name of the beneficiary is pre-decided. Therefore, beneficiary database cannot be changed.

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State/UT-wise details of Ayushman cards created under the scheme

<b>State/UT</b>	<b>Ayushman cards created</b>
Andaman and Nicobar Islands	69,291
Andhra Pradesh	1,52,76,096
Arunachal Pradesh	1,28,109
Assam	1,67,05,595
Bihar	87,79,121
Chandigarh	1,75,224
Chhattisgarh	2,11,86,696
DNG & DD	4,34,869
Goa	74,712
Gujarat	2,35,72,652
Haryana	1,09,96,749
Himachal Pradesh	12,81,633
Jammu and Kashmir	84,24,753
Jharkhand	1,19,04,270
Karnataka	1,56,53,897
Kerala	75,47,752
Ladakh	1,86,529
Lakshadweep	30,655
Madhya Pradesh	3,88,24,391
Maharashtra	2,55,56,047
Manipur	5,54,080
Meghalaya	18,88,431
Mizoram	5,16,884
Nagaland	6,69,098
Puducherry	4,90,844
Punjab	84,46,653
Rajasthan	2,00,46,611
Sikkim	70,005
Tamil Nadu	64,50,330
Telangana	82,48,381
Tripura	14,00,417
Uttar Pradesh	4,91,46,657
Uttarakhand	54,84,725
<b>Total</b>	<b>31,02,22,157</b>

Note: States/UT of Odisha, West Bengal and Delhi are not implementing AB-PMJAY.